CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.451/04

Thursday this the 17th day of June 2004

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K.HAJRA, ADMINISTRATIVE MEMBER

A.Gopalan,
S/o.late Velutha,
Postmaster Ponnani Head Post Office,   Applicant
Ponnani - 679 577.

(By Advocate Mr.P.C.Sebastian)

                           Versus

1.   The Postmaster General,
      Northern Region,
      Calicut - 673 011.

2.   The Director of Postal Services,
      Northern Region, Calicut,
      PIN - 673 011.

3.   The Senior Superintendent of Post Offices,
      Calicut Division, Calicut - 673 003.

4.   Union of India represented by
      Secretary to Govt. of India,
      Ministry of Communications,
      Department of Posts,
      New Delhi.   Respondents

(By Advocate Mr.C.Rajendran,SCGSC)

        This application having been heard on 17th June   2004   the
Tribunal on the same day delivered the following :

                         O R D E R

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

        The applicant, member of Schedule Tribe belonging to Wynad

District, was transferred from Kalpetta to Ponnani on 19.3.2003.

The applicant has submitted representation claiming posting back

to Wynad District.   His request has not been considered so far,

therefore, the applicant has filed this application for a

direction to the 1st respondent to consider his request and to

give him a posting to Wynad.

2   When   the   application   came   up   for   hearing
Shri.C.Rajendran,SCGSC took notice on behalf of the respondents.
Counsel on either side agree that the application may be disposed
of directing the 1st respondent to consider Annexure A-9
representation of the applicant and give him a speaking order
within a reasonable time.

3.   In the light of the submissions made by the learned
counsel on either side the application is disposed of directing
the 1st respondent to consider Annexure A-9 representation of the
applicant and to give him a speaking order within a period of one
month from the date of receipt of a copy of this order.   No
costs.

(Dated the 17th day of June 2004)

S.K.HAJRA   A.V.HARIDASAN
ADMINISTRATIVE MEMBER   VICE-CHAIRMAN

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